

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 641
TO BE ANSWERED ON NOVEMBER 28, 2024**

UTILIZATION OF FUNDS ALLOCATED UNDER PMAY-U

NO. 641. SHRI ZIA UR REHMAN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the total number of beneficiaries provided houses under the Pradhan Mantri Awas Yojana-Urban (PMAY-U);**
- (b) the total time period taken for disbursement of installments of the allocated funds under the said scheme;**
- (c) whether the allocated funds have been fully utilised; and**
- (d) if not, the reasons therefor?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (d): 'Land' and 'Colonisation' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs supplements the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana - Urban (PMAY-U) since June 25, 2015 to provide pucca house in urban areas across the country. Based on project proposals submitted by the State/UT Governments under PMAY-U, as on 18.11.2024, a total of 118.64 lakh houses have been sanctioned by the Ministry, out of which 114.30 lakh have been grounded and more than 88.02 lakh are completed/delivered to the beneficiaries. The remaining houses are at different stages of construction.

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As per the Scheme Guidelines of PMAY-U, Central Assistance is released in three installments in 40%, 40% and 20% to the States/UTs for construction of houses based on compliances submitted by them. The Ministry has been consistently releasing the due installments on receipt of compliances received from the States/UTs for early completion of houses. So far, a total of ₹1.66 lakh crore of Central Assistance has been released to the States/UTs against which, Utilization Certificate of about ₹1.57 lakh crore has been received by the Ministry. The Ministry conducts regular reviews to monitor early utilization of the fund released and completion of houses under the scheme.
